



# UPES

UNIVERSITY WITH A PURPOSE

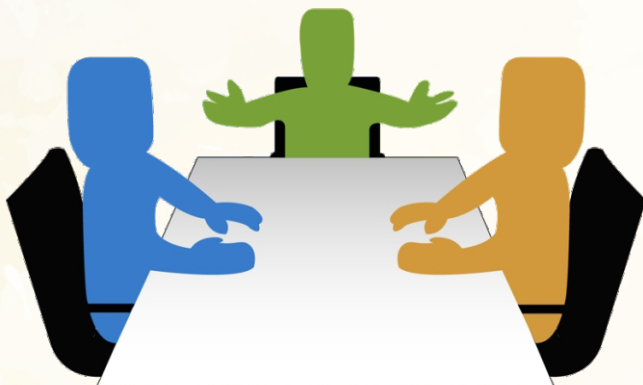
## UPES SCHOOL OF LAW

## LAC & ADR ASSOCIATION

*Presents*

BROCHURE

UPES NATIONAL  
MEDIATION COMPETITION 2019  
7th - 8th March, 2019



## ABOUT THE COMPETITION



Alternative dispute resolution (ADR) gives parties in dispute the opportunity to work through disputed issues with the help of a neutral third party. It is generally faster and less expensive than going to court.

When used appropriately, ADR can save a lot of time by allowing resolution in weeks or months, compared to court and provide parties an option to decide their forum and mediation/arbitration. Virtually the control lies with the parties. Everyone is looking at a 'win – win situation'.

### **Mediation**

Mediation is an ADR process where an independent third party, the mediator, assists the people in dispute to identify the disputed issues, develop options, consider alternatives and try to reach an agreement.

However, the mediator does not give their advice or opinion about the issues or have any role in deciding the outcome of the mediation. Mediation may be voluntary, court ordered or required as part of a contract. It may also be part of a court or government agency process.

## ABOUT SCHOOL OF LAW

UPES believes in the philosophy that "the future belongs to specialist". School of Law at UPES offers various specialized law courses. These specialized courses include Energy laws, Corporate laws, Cyber laws, Intellectual property rights (IPR), Taxation laws and several others. These courses give the under graduates the edge needed in the industry for taking up challenging and skill oriented task in the legal profession right from the beginning. We at SOL focus in specialized areas of dispute resolution including mediation, negotiation, arbitration, moot, trial advocacy, client counseling etc.

## DATE OF THE COMPETITION



7th - 8th March, 2019

## VENUE

UNIVERSITY OF PETROLEUM AND ENERGY STUDIES  
SCHOOL OF LAW  
KANDOLI CAMPUS, VIA - PREM NAGAR DEHRADUN

## GENERAL GUIDELINES

- The competition is limited to undergraduate students of law only.
- A participating university can send a maximum of two teams. Third Team may be sent after prior approval of Organizing Committee.
- The Competition will comprise of two preliminary round followed by Quarter-Finals, Semi-Finals and Final Round.

## REGISTRATION FEE

Rs. 6000/ per team (Inclusive of Registration Fees & Accommodation)

**NOTE:** Colleges falling under the boundaries of Dehradun may choose to pay an amount of Rs. 2500/ per team as registration amount in cash (if not availing Accommodation facility).

- Lunch will be provided to all the students during the event.
- The Accommodation will include 2 days Stay, Breakfast and Dinner. The Accommodation shall be provided to the teams from 6th March, 2019, Evening to 8th March 2019, Morning 11:00am. Room will be on Triple Sharing Basis.
- The teams will be registered on 'first come first served' basis. The registration is restricted to 30 teams only for the UPES National Mediation Competition, 2019.



## **PAYMENT MODE AND DETAILS**

All requisites and details will be shared with the teams after the completion of registration process.

Payment Details has to be sent along with the Registration Form on or before 28th February, 2019.

Also the soft copy of payment Details has to be sent along with the Registration Form on or before 25th February, 2019 to [soladr@ddn.upes.ac.in](mailto:soladr@ddn.upes.ac.in).

**Postal Address:** LAC & ADR Association, School of Law, UPES, Kandoli Campus Via Prem Nagar Dehradun, Uttarakhand. Pin :248007.

## **IMPORTANT DATES**

Final Date for Accepting Invitations: 25th February, 2019

Last Date for Registration: -

Soft Copy - 25th February, 2019

Hard Copy - 28th February, 2019

Problem Release on: - 2nd March, 2019

Competition dates: - 7th-8th March, 2019

## **PRIZES**

Attractive prizes will be awarded to the winning teams and individuals upto the extent of Rs. 42,000.



**FOR ANY FURTHER QUERIES**

## **KINDLY CONTACT**

- Mr. Ashutosh Tripathi (Faculty Coordinator) – 8586071507
- Abhinav Kumar Singh (Convener) – 7903389409, 9411701822
- Raghav Gupta (Jt. Secretary) – 9602452874, 8078673463  
or Email us @ [soladr@ddn.upes.ac.in](mailto:soladr@ddn.upes.ac.in)